

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 1433  
TO BE ANSWERED ON FEBRUARY 13, 2025**

**INTEGRATED HOUSING AND SLUM DEVELOPMENT PROGRAMME**

**NO. 1433. SMT. RACHNA BANERJEE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of towns included in the Integrated Housing and Slum Development Programme (IHSDP) in the country, State-wise including West Bengal;**
- (b) the details of the works done under the said programme so far;**
- (c) the details of the success achieved in this regard so far; and**
- (d) the time by which the work under the said programme is likely to be completed?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in December, 2005 for assisting States/Urban Territories (UTs) by extending Central Assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 selected cities under Basic Services to the Urban Poor (BSUP) and in other cities/towns under Integrated Housing and Slum Development Programme (IHSDP) including cities/towns of West Bengal. The period of JnNURM was upto March 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was extended and funds were released upto March 2017. City-wise details of physical and financial progress under Integrated Housing and Slum Development Programme (IHSDP) Component of JnNURM is at Annexure.**

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**Annexure referred in reply to LSUQ No. 1433 due for 13-02-2025**

**State/UT wise physical and financial progress along with no of Towns included under Integrated Housing and Slum Development Programme (IHSDP) scheme of Jawaharlal Nehru National Urban Renewal Mission (JnNURM)**

Sr. No.	State/ UT	No of Towns	Details of Houses (Nos)			Central Assistance (₹ in Cr.)	
			Sanctioned	Grounded	Completed	Sanctioned	Released
1	Andhra Pradesh	33	28,250	25,316	25,316	440.66	425.50
2	Bihar	26	23,945	23,753	23,277	330.81	278.36
3	Chhattisgarh	17	15,782	15,782	15,110	138.93	158.85
4	Goa	-	-	-	-	-	0.70
5	Gujarat	36	20,350	20,194	19,026	194.53	247.46
6	Haryana	15	10,327	10,327	10,013	190.73	188.96
7	Himachal Pradesh	8	1,954	843	693	48.79	37.94
8	Jharkhand	10	7,613	7,496	7,496	86.66	86.98
9	Karnataka	32	17,237	17,237	17,237	222.56	221.77
10	Kerala	45	20,384	19,890	19,669	140.38	165.17
11	Madhya Pradesh	48	13,635	13,217	13,217	160.31	194.52
12	Maharashtra	84	77,885	70,155	58,471	1,164.29	1,163.14
13	Odisha	35	12,742	11,885	11,112	188.72	163.29
14	Punjab	4	2,397	2,397	2,073	25.90	89.71
15	Rajasthan	57	36,250	34,901	34,082	492.40	535.50
16	Tamil Nadu	93	37,715	37,362	37,259	400.38	398.77
17	Telangana	22	11,288	11,288	9,651	227.85	232.18
18	Uttar Pradesh	134	37,818	37,818	36,903	624.41	718.18
19	Uttarakhand	18	3,262	2,965	2,717	60.88	73.09
20	West Bengal	81	49,435	49,435	49,435	663.06	703.23
<b>Sub- total (States) :-</b>		<b>798</b>	<b>4,28,269</b>	<b>4,12,261</b>	<b>3,92,757</b>	<b>5,802.25</b>	<b>6,083.31</b>
21	Arunachal Pradesh	1	176	176	176	8.96	8.96
22	Assam	16	4,323	3,914	3,914	50.11	48.37
23	Manipur	6	2,829	2,829	2,829	32.35	32.35
24	Meghalaya	2	584	584	472	12.63	15.70
25	Mizoram	6	1,950	1,950	1,950	29.78	29.78
26	Nagaland	2	2,761	2,761	2,761	41.30	41.30
27	Sikkim	1	39	39	39	17.92	17.92
28	Tripura	5	3,115	3,115	3,115	38.05	38.05
<b>Sub- total (N.E. States) :-</b>		<b>39</b>	<b>15,777</b>	<b>15,368</b>	<b>15,256</b>	<b>231.10</b>	<b>232.43</b>
29	A&N Island	1	-	-	-	8.90	5.53
30	Chandigarh	-	-	-	-	-	-
31	DNH & DD	2	158	158	158	3.85	3.63
32	Delhi	-	-	-	-	-	-
33	J&K	36	7,531	7,329	6,994	112.75	109.50
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	1	216	216	144	2.61	2.74
<b>Sub- total (UT) :-</b>		<b>40</b>	<b>7,905</b>	<b>7,703</b>	<b>7,296</b>	<b>128.10</b>	<b>121.40</b>
<b>Grand Total :-</b>		<b>877</b>	<b>4,51,951</b>	<b>4,35,332</b>	<b>4,15,309</b>	<b>6,161.45</b>	<b>6437.14*</b>

\* In some States/UTs, excess release is on account of curtailment of houses by respective state/UT